

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP(IB)-508(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

State Bank of India  
v/s.  
Evans Fraser and Co. (India) Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the parties, list this matter on 07.08.2018.

SDR

**RAVIKUMAR DURAISAMY**  
Member (Technical)

SDR

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)